

14.23-1/2 hrs.

Title: Introduction of the Railways (Amendment) Bill, 2001 (Amendment of Section 126, etc.)

SHRI SUBODH MOHITE (RAMTEK): I beg to move for leave to introduce a Bill further to amend the Railways Act, 1989.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a bill further to amend the Railways Act, 1989."

The motion was adopted.

SHRI SUBODH MOHITE : *I introduce the Bill.*

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